

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

एस.जी.-एल.डी.-अ.-01122025-1656
SG-LD-E-01122025-1656

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 26 नवंबर, 2025

LADAKH, WEDNESDAY, NOVEMBER, 26, 2025

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

Notification
Ladakh, the 18th November, 2025.

S.O.135.— In exercise of the powers conferred by Section 15 of the Bharatiya Nagarik Suraksha Sanhita, 2023, read with S.O. 2506 (E) dated: 28.06.2024 issued by the Ministry of Home Affairs, Government of India; the Administration of Union territory of Ladakh hereby appoints the Police Officers specified in Column (2) of the Schedule appended hereto as Special Executive Magistrates for a period of six months from the date of publication of this notification and confers on them powers of an Executive Magistrate as conferred under the provisions of the Bharatiya Nagarik Suraksha Sanhita, 2023, specified in Column (3) of the Schedule, within the territorial jurisdiction indicated in Column (4) thereof, namely:—

Sr. No (1)	Officers (2)	Sections (3)	Jurisdiction (4)
1.	Deputy Inspector General of Police, Leh Kargil Range, UT of Ladakh	Sections 126, 127, 128, 129, and 163 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	UT of Ladakh

2.	Superintendent of Police, District Leh	Sections 126, 127, 128, 129, and 163 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	District Leh
3.	Superintendent of Police, District Kargil	Sections 126, 127, 128, 129, and 163 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	District Kargil
4.	Additional Superintendent of Police, District Leh	Sections 126, 127, 128, 129, and 163 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	District Leh
5.	Additional Superintendent of Police, District Kargil	Sections 126, 127, 128, 129, and 163 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS)	District Kargil

By order of the Lieutenant Governor, Union territory of Ladakh.

Sd/-

(डॉ पवन कोतवाल, भ प्र से / Dr. Pawan Kotwal, IAS)

मुख्य सचिव/Chief Secretary/

प्रशासनिक सचिव /Administrative Secretary

गृह विभाग /Home Department

ANUPAM

BHARDWAJ

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(अनुपम भारद्वाज / Anupam Bhardwaj)

अवर सचिव/ Under Secretary

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